20500/2022/HR-FSSAI

From: SASI KANTA BHUYAN (sasi.bhuyan@fssai.gov.in)

To: estt @ fssai.gov.in

Cc: sharma6mehak@gmail.com, suman.anand@fssai.gov.in

Subject: Submission of Immovable Property Return (IPR) for the year 2021 (as on 31.12.2021) iro Shri Sasi Kanta Bhuyan-reg.

Date: Jan 06 2022 15:05 PM

Dear Sir,

Please find attached IPR for the year 2021.

Thanks & Regards, Sasi Kanta Bhuyan - Assistant Director Establishment Unit - Human Resource Division Food Safety Standards Authority of India Ministry of Health & Family Welfare (GOI) FDA Bhawan, Kotla Road, New Delhi - 110002.								

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021(AS ON 31.12.2021)

1.	Name of Officer (in full) SALI KANTA BHOYAN	3. Present post held (with date) # ### Dinterton
2.	Service to which the officer belongs & Central Gout (FSC	4. Present Pay Level 10 (PB-3) 5400 grade pay.
5.	Date of Appointment	6. Date of Birth 02/07/1967

Name of District, Sub- Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.		If not in own name, state in whose name held & his/her relationship to the Govt. Servant	I the state of the	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
	-NIL-	-NIL-	-NIL	-NIL-	- NIL-	-NIL	-MIL-

Signature

Name CASI KANTA BHOVAN

Designation Assistant Director

Date 06/01/2022

Note

In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated. 1)

Includes short term leases also. 2)

The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up. All columns should be filled duly typed neatly. 3)

4)

To be submitted in triplicate. 5)